

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 31

Dated Guwahati, the 11th July, 2018

In supersession of Order No. 52 dated 27.09.2016, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Ujjal Bhuyan to deal with the *Arbitration Matters* U/S. 11 of the *Arbitration and Conciliation Act, 1996*.

This order will come into force with immediate effect.

By Order,

Sd/- Robin Phukan
REGISTRAR GENERAL

Memo No. HC.III - 35/2013/ 834 /G, Dated : 11.07.2018
Copy to:

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
- 6) The President / General Secretary, Gauhati High Court Advocates Association, Guwahati
- 7) The Deputy Registrar, (_____), Gauhati High Court, Guwahati
- 8) The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
- 9) The System Analyst, Computer Section, Gauhati High Court, Guwahati.
He is requested to upload this Notification in the Gauhati High Court website.
- 10) The P. S. to Hon'ble Mr. Justice Ujjal Bhuyan, Judge, Gauhati High Court, Guwahati.
- 11) The P. S. to Hon'ble Mr./Mrs. Justice _____ , Gauhati High Court, Guwahati
- 12) The A.O. (J), (_____), Gauhati High Court, Guwahati.
- 13) Notice Board, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

11-07-18

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